

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

**CCP No. 332/00041/2018
In Original Application No. 332/00346/2015**

This, the 11th day of September, 2019

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Ved Prakash Pathak, aged about 71 years, son of late Anand Ram, at present residing at Azad Nagar, District-Gonda

..Applicant

By Advocate : Sri Sunil Kumar.

Vs.

1. Sri Vinay Prakash Singh, Chief Post Master General U.P. Circle, Lucknow.
2. Sri Rajendra Prasad, Director of Postal Accounts (Postal) now designated as General Manager (Accounts), Sector-D, Aliganj, Lucknow.
3. Sri Subedar Singh, Superintendent of Post Offices, Gonda.

.....Respondents

By Advocate: Sri Rajesh Katiyar.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Learned counsel for the respondents' states that the order of this Tribunal has been fully complied with, to which the learned counsel for the applicant very fairly agreed. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

**(Devendra Chaudhry)
Member (Administrative)**

**(Jasmine Ahmed)
Member (Judicial)**